

[*Translation*]

**Introduction of Surat-Bhubaneswar/  
Ahmedabad-Bhubaneswar Train**

119. SHRI KASHIRAM RANA : Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received for introduction of Surat-Bhubaneswar or Ahmedabad-Bhubaneswar train; and

(b) if so, the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Presently not feasible due to resources and operational constraints.

[*English*]

**Coal Stock shortages in Eastern  
Coalfields Limited**

120. DR. SUDHIR RAY:  
SHRI BASUDEB ACHARIA:  
SHRI ANIL BASU:

Will the Minister of ENERGY be pleased to state:

(a) whether the attention of Government has been drawn to the newsitem captioned "Coal worth Rs. 33.28 crores that never was" appearing in the Statesman, Calcutta dated 13 January, 1990;

(b) if so, the details of coal stock shortages noticed in Eastern Coalfields Limited; and

(c) the action taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Attention of the Government was drawn earlier to reports of shortages of large stocks of coal from Parasia Project of Eastern Coalfields Ltd. On the basis of this the Coal India Ltd. was asked to get a quick verification of stocks done in Eastern Coalfields Ltd. in different mines. On getting this communication the Coal India Ltd. constituted Three Stock Verification Teams for measurement of stock in 27 collieries. The measurement revealed shortages in excess of 5 per cent of book stocks in 9 mines which added upto a total quantity of 15,78,731 tonnes of coal excluding stock shortages at Parasia of 4.35 lakh tonnes.

(c) On the basis of shortages found in parasia OCP, chargesheets were issued for gross mis-conduct under the Conduct and Disciplinary Rules to three officers and they were placed under suspension. A departmental enquiry was commenced. In the meantime CBI has registered cases against four officers for investigation. Coal India Ltd., has furnished relevant documents to CBI, and the departmental enquiry has been kept in abeyance.

With regard to other mines ECL has been advised to fix responsibility in the matter and take disciplinary action against individuals found guilty.

**Snags in Airbus A-320**

121. DR. SUDHIR RAY:  
SHRI VIJAY KUMAR  
MALHOTRA:  
SHRI MADAN LAL KHURANA:  
SHRI P.R. KUMARAMANGA-  
LAM:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of snags developed by the newly acquired Airbus-320 planes of Indian Airlines since their introduction;